

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

24.01.2011

MA 22/2011 (OA No. 384/2007)

Mr. C.B. Sharma, Counsel for applicant.

Ms. Sonal Singh, Proxy counsel for

Mr. Alok Garg, Counsel for respondents.

The applicant has moved this MA thereby praying that he wants to withdraw OA No. 384/2007 at this stage as has been assured by the authorities to grant him promotion on the post of Head Telecom Operator.

In view of what has been stated above, the MA is allowed.

Accordingly, OA No. 384/2007 shall also stands disposed of as having been withdrawn.

Anil Kumar

(ANIL KUMAR)
MEMBER (A)

M.L. Chauhan

(M.L. CHAUHAN)
MEMBER (J)

AHQ